

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1249
ANSWERED ON:03.03.2015
CROSS BORDER TRADE WITH PAKISTAN
Shewale Shri Rahul Ramesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the trade across the Line of Control in Kashmir has been suspended after an incident of smuggling of narcotics at Uri in northern Kashmir;
- (b) if so, the details thereof;
- (c) the action taken by the Government in the matter;
- (d) whether the Government has reviewed/ proposes to review the cross border trade with Pakistan in Kashmir and other sectors in the country in view of such incidents; and
- (e) if so, the details and outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Yes Madam. As per report, on 6th February, 2015, a police party of Sub-Division, Uri, personnel of Security Kashmir/Crime Branch, Kashmir and Customs Department deployed for monitoring/checking of the cross LOC Trade at the Trade Facilitation Centre (TFC) Salamabad, recovered narcotic substance from a consignment of fruit transported from POK to TFC in a truck, registered in Peshawar, NWFP, Pakistan and driven by Syed Inayat Hussain Shah S/o Bagh Hussain Shah R/o Qaumikote, Tehsil and District Muzaffarabad, POK.

Out of 720 cardboard cartons (boxes) loaded in the truck, narcotic substance contained in 305 polythene packets (approx. weighing 25 to 45 grams per packet) was recovered from 78 cartons (boxes). The narcotic substance was concealed in between the two corrugated card- board layers forming the sides and bottom flaps of these 78 cartons. The polythene packets containing narcotic substance were seized on the spot.

An in-situ preliminary test/examination of the recovered substance was carried out by the FSL expert team, who declared the test results as positive and opined that the substance was narcotic in nature (possibly Heroin/Brown Sugar).

(c): A Case has been registered and the driver of the truck, namely, Syed Inayat Hussain Shah and the proprietor of the consignee Firm, namely, Zahoor Ahmad Malla have been arrested in the said case.

(d) to (e): The issues regarding Cross LoC Trade is continuously reviewed/taken up by MEA in the various meetings of the Joint Working Group.